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3/5/25

**HIGH COURT OF DELHI: NEW DELHI**

No. 11 /D-2/Gaz.IA/DHC/2025

Dated, the 03, May, 2025

**ORDER**

Hon'ble the Chief Justice and Hon'ble Judges of this Court vide Full Court meeting dated 30.04.2025 have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of the Officer	From	To	Remarks
1.	Mr. Vinod Kumar	Principal District & Sessions Judge (West), Tis Hazari Courts	Principal District & Sessions Judge (East), Karkardooma Courts	Vice Ms. Shail Jain.
2.	Ms. Shail Jain	Principal District & Sessions Judge (East), Karkardooma Courts	Principal District & Sessions Judge (South), Saket Courts	Vice Ms. Madhu Jain.
3.	Ms. Madhu Jain	Principal District & Sessions Judge (South), Saket Courts	Principal District & Sessions Judge (West), Tis Hazari Courts	Vice Mr. Vinod Kumar.
4.	Mr. Virender Kumar Bansal	Principal District & Sessions Judge (North-West), Rohini Courts	Principal District & Sessions Judge (New Delhi), Patiala House Courts	In a Vacant Court.
5.	Ms. Anju Bajaj Chandna	Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC	Principal District & Sessions Judge (North), Rohini Courts	In a Vacant Court.
6.	Mr. Gurvinder Pal Singh	Principal Judge, Family Court, South-East, Saket Courts	Principal District & Sessions Judge (North-West), Rohini Courts	Vice Mr. Virender Kumar Bansal.
7.	Ms. Nivedita Anil Sharma	Principal Judge, Family Court, Central, Tis Hazari Courts	Principal District & Sessions Judge, (South-East), Saket Courts	In a Vacant Court.

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8.	Ms. Sukhvinder Kaur	Principal Judge, Family Court, New Delhi, Patiala House Courts	Principal District & Sessions Judge, (Shahdara), Karkardooma Courts	In a Vacant Court.
9.	Mr. Kanwal Jeet Arora	On repatriation from Delhi High Court	Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC	Vice Ms. Anju Bajaj Chandna.

Note: - The senior most Principal District & Sessions Judge in a Court Complex will be the Incharge of the Building Maintenance Committee of that Complex where there are more than one Principal District & Sessions Judge.

BY ORDER OF THE COURT

Sd/-  
(ARUN BHARDWAJ)  
REGISTRAR GENERAL

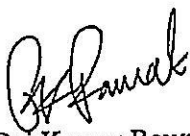
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Endst. No. \_\_\_\_\_/D-2/Gaz.IA/DHC/2025

Dated, the 03, May, 2025

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.

23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

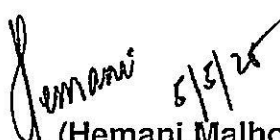
  
 (Raj Kumar Rawat)  
 Joint Registrar (Gazette-IA)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

No. 12501-12526/F.5(1)/Gaz./PDJ West/2025 Dated Delhi the 05/5/25

Copy forwarded to:-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge/AAO, all Branches of West District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judl.)/Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The Reader to Ld. District & SESSIONS Judge, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld. District & SESSIONS Judge, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.
8. Dealing official LAYERS seat, Tis Hazari, Courts, Delhi (Room No.207).
9. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

  
 (Hemani Malhotra)  
 Officer In-Charge, Judicial Branch/  
 DJ (Commercial Court)-02 (West)